

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.118- IA/428(AHM) 2024
In
CP(IB)/144(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Jignesh Harjibhai Ghanva

.....Respondent

Order delivered on 08/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

| | |
|--------------------|------------------------------------|
| For the Applicant | : Mr. Saurah Rachchh, Advocate for |
| | : Mr. Vinod Agrawal, RP |
| For the Respondent | : Mr. Rajiv Chawla, Advocate i/b. |
| | : Mr. Arjun Sheth, Advocate |

ORDER

IA/428(AHM) 2024

Now a rejoinder has been filed by the Counsel for the SBI on 26.04.2024, vide inward diary No. 3596.

However, Counsel for the respondent seeks pass over in the matter, as the main arguing is on his legs before the some other Court. The matter is passed over.

Re-list on 09.05.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)